

## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL-MEMBER) SHRI S. VIJAYARAGHAVAN (TECHNICAL-MEMBER)

COMPANY APPLICATION NO.

TCP/101/2016 PETITION NUMBER

NAME OF THE PETITIONER(S)

Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

**UNDER SECTION** 

S.No. Name (in Capital)

: 111, 111A, 235(2), 397/398

D H. Karthik Lechadi

U. Hari Kumar Swray C A. Sarenya

Coursel Loy

Represented by

Respondents
1 to 318 33

5 applicants lato 5 30 C.A. 2 of 2013 in T. C.P. 101 of 2016

PRAKASH GOKLANEY

B. BALAMURUN AN.

Coursel for

0-32

Coursel for Pettin

Signature

ROY SVELV



## **ORDER**

Counsel for the Petitioner present. Counsel for R1 to R31 and R33 present. Counsel for R32 present. In CA/2/2013, Counsel for the Applicant Nos. 1 to 5 present. Counsel for Respondent/Petitioner present. Counsel for the Petitioner has completed his reply arguments. Both the Counsels prayed for time for filing Written Submissions. At request, time is enlarged. Put up on **06.02.2018** at **10.30 AM**.

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)